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Accumulation of Handloom Stocks

1090. Shri M. Malaichami: Will the Minister of Commerce be pleased to state:

(a) whether the attention of Government has been drawn to a press report in the "Hindu" dated the 31st December, 1965 that the Madras State Government has to retain the salestax at more than one point as the Union Government has not agreed to reimburse their loss at a point beyond the first sale;

(b) if so, whether the levying of the sales-tax at more than one point has resulted in the glut of handloom goods in the foreign markets; and

(c) what steps have been taken to dispose of the accumulated handloom stock in order to avail the industry from stagnation and the workers getting unemployed?

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi): (a) and (b). No, Sir.

(c) The Reserve Bank of India have given additional credit facilities to for the Madras State Apex Society marketing of handloom cloth to the extent of Rs. 100 lakhs against the earlier limit of Rs. 70 lakhs. The Madras Government gave an advance of Rs. 50 lakhs to the Apex Society for increased procurement from the The State Gov-Primary Societies. ernment also allowed additional rebate on wholesale sales of handloom cloth by the Cooperative societies for a period of 4 months from the 1st June, 1965.

Madras-Tuticorin B.G. Rail Link

1091. Shri M. Malaichami: Shri S. V. Ramaswamy:

Will the Minister of **Railways** be pleased to state:

(a) whether the attention of the Union Government has been drawn to a press report in the 'Hindu' dated 31-12-1965 that the cargo traffic at Tuticorin would go upto 2.7 million tons by 1975-76 and that the traffic generated would justify the proposal for a broad gauge railway link from Madras to Tuticorin via Tiruchirapalli and Madurai; and

(b) if so, whether the construction of the broad gauge railway link would be taken up during the Fourth Five Year Plan so that the estimated flow of goods to the Tuticorin port is ensured?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath): (a) Yes.

(b) Adequate spare capacity is at present available on the metre gauge lines serving Tuticorin Port which could further be augmented by diesel traction and improved signalling. However, the long term rail traffic requirements of the Tuticorin Port as well as of other developments in the region are being evaluated in regard to the commodities, the volume and pace of growth and the characteristics of lead (whether long, medium or short). Depending on the results of these studies the decisions on the best means of providing the requisite additional capacity for the Port as and when required will be taken in time to allow for the physical construction period of new facilities

Engineering Industries in Bombay

1092. Shrimati Renu Chakravartiy: Will the Minister of Supply and Technical Development be pleased to state:

(a) the steps taken by Government to supply zinc and other scarce raw materials for Kamanis' Group of Engineering Industries in Bombay to prevent lay-off of thousands of workmen; and

(b) why this highly advanced machinery and know-how and skilled personnel is not taken over by Government for production in the Ordinance Factories, especially the Metal and Alloys Section?

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The Minister of Supply, Technical and Social Development Welfare (Shri K. Raghu Ramaiah): (a) The supply of zinc and other scarce raw materia's to Kamani Group of Engineering Industries as also to other similar units is being regulated under the Scarce Industrial Materials (Control) Order 1965. In view of the current shortage of these materials, their release and utilisation is being permitted to the consuming units on a uniform basis. So long as the shortages last, all units including the Kamani Group of Industries have to share in pro-rata.

(b) In view of the position explained in reply to part (a), the question of Government taking over machinery, know-how or skilled personnel from any unit, does not arise.

Paper Plant in Nepal

1093. Shri D. D. Puri: Will the Minister of Commerce be pleased to state:

(a) whether Government's attention has been drawn to the reported dropping of the proposal by China to set up a paper plant in Nepal;

(b) if so whether Government have offered or propose to offer assistance to Nepal for this project; and

(c) if not, the reasons therefor?

The Minister of Commerce (Shri Manubhai Shah): (a) Yes, Sir.

(b) and (c) Government have not so far offered any assistance to Nepal in setting up a paper plant. If and when any proposal for such assistance is received from HMG Nepal, it will be given due consideration.

भ्राग बझाने वाले यग्त्र

1094. डा॰ राव मनोहर लोहियाः थी किञन पटनम्थकः भी रामसेनक मादनः

क्या वाजित्वय मंत्री यह बसाने की कृपा करेंगे कि:

(क) क्या यह सब है कि नई दिस्ली 2530(Ai)LS—8. में इंडियन कोम्रापरेटिव यूनियन केशो रूम में लगाये गये ग्राग बुझाने वाले यंत्र ने, उस समय काम नहीं किया जब कुछ समय पूर्व उस शो रूम में ग्राग लग गई थी;

(ख) क्या सरकारी ग्रीर ग्रार्थ-सरकारी संस्थात्रों ग्रीर इमारतों में लगाये गये ग्राग बुझाने वाले यंत्रों की सरय समय पर जांच करने की कोई व्यवस्था है ;

(ग) क्या कथित जो रूम में लगे प्राग बसाने वाले यंत्र की जांच की गयी थीं(; ग्रीर

(थ) यदि हां तो भ्राग लगनेसे कितने दिन पूर्व इस,की जांच की गई थी?

वाणिज्य सन्वास्थ्य में उपलग्ती (थी इन्ही कुरेही): (क) र्जा, नहीं। शायद इसका माशय केन्द्रीय कुटीर उद्योग इस्पोरियम से हैजिसका प्रबन्ध पहले वारतीय सहकारी युनियन द्वारा किया ज.ता था।

- (खा) जी, हां।
- (ग) अप्री, हां।
- (घ) चार महीने मौर दो दिन।

Heavy Electrical Factory Bhopal

1095. Shri Basumatari: Will the Minister of Industry be pleased to state:

(a) whether it is a fact that the Heavy Electricals, Bhopal, which has now completed five years of service is manufacturing Rs. 50 crores worth of hydro and thermal generating equipment; and

(b) the other articles which the factory is now manufacturing?

The Minister of Industry (Shri D. Sanjivayya): (a) Heavy Electricals, Bhopal have in hand a manufacturing programme for Hydro and Thermal generating sets of a total value of approximately Rs. 50 crores to be